

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – [COURT-I]
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 21.09.2022 at 2.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION No :
PETITION No : CA(CAA)/63(CHE)/2022
NAME OF PETITIONER :
-vs- Sree Shashti Hotels Pvt Ltd and Ors
NAME OF RESPONDENT :
SECTION : 230-232 of CA, 2013

ORDER

The Applicant is represented by the Ld. PCS Mr. M.R.Thiagarajan through video conferencing mode.

At request, the matter is adjourned to 26.10.2022 for further hearing.

-Sd-

(SAMEER KAKAR)
MEMBER (TECHNICAL)

-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT